44

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 33 of 2017 with CP No. 17/397-398/NCLT/AHM/2016

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

Name of the Company:

Bhupendra Patel & Ors.

V/s.

Hotel Oasis (Surat) Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. SATYAKETU PATEL R-2

2. DHIREM R. DAUG PCS Petitioners

<u>ORDER</u>

Learned PCS Mr. Dhiren Dave present for Petitioner. Respondent no. 2 Satyaketu Patel present in person. None present for other Respondents.

Respondent no. 2 represented that appeal is filed before Hon'ble NCLAT against the order dated 31.08.2017 passed by this Tribunal and the appeals stand posted to 15.11.2017 before the Hon'ble NCLAT.

List the matter on 17.11.2017.

MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of October, 2017.